

Per Tribunal

Fixed for AH

on ~~22.9.95~~

Nm

19.9

for Dy Registrar.

Date noted please
29/09/07

Dated: 6.10.95 (20)

Shri R.C. Ravarani, Counsel for
the applicant.

The learned Counsel for the
applicant has filed an M.P. 702/95
stating that the main relief has been
granted and he desires to withdraw
the O.A.

M.P. 702/95 is allowed. O.A. is
permitted to be withdrawn. O.A.
is ~~disposed~~ as withdrawn.


(P.P. Srivastava)
M(A)


(B.S. Hegde)
M(5)

✓ dt. 6/10/95
order/Judgment despatched
to Applicant/Respondent (s)
on 10/11/95

288
24/11/95